

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.4- IA/873(AHM)2024
in
CP(IB)/186(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Lubrizol Advanced Materials , IVC Brecksville ,USA
V/s
MIKU Polymers & Plastics Limited

.....Applicant

.....Respondent

Order delivered on: 10/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a.w Mr. Vishal Dave, Adv.
For the Respondent :

ORDER

IA/873(AHM)2024

Ld. Counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 12.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)